

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 16
CP No. 31/241-242/JPR/2023
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Prashant Gupta

...Petitioner

Versus

Abhinandan Land Developers Pvt. Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. H.V. SUBBA RAO, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Akshita Koolwal, Adv.
For the Respondent : Vartika Mehra, Adv.

ORDER

Heard Ms. Akshita Koolwal, Adv. appearing on behalf of the Petitioner. Ms. Vartika Mehra, Adv. appearing on behalf of R-1, 2, 3, & 4. It is submitted by both the counsels that settlement talks are in progress and the matter may be settled amicably. List the matter on 02.07.2024.

-Sd-
(Rajeev Mehrotra)
Technical Member

-Sd-
(H.V. Subba Rao)
Judicial Member

April 25, 2024